II. "C" Class Licence.—This operates within the boundaries of a state for which it is granted to a person who is not entitled to an "A" class licence or being entitled to an "A" class licence does not apply for it or is refused an "A" class licence.

III. "H" Class Licence.—Every person who wants to deal in hand ginned cotton within a State has to obtain an "H" class licence.]

LOANS FOR THE EXPANSION OF EDUCA-TIONAL INSTITUTIONS IN WEST BENGAL

- 360. DR. R. P. DUBE: Will the Min ister for REHABILITATION be pleased to state:
- (a) how much of the loan of Rs. 80 lakhs given to the West Bengal Government up to the 31st March, 1952 (or <y the expansion of educational institutions outside Calcutta has so far been recovered; and
- (b) the rate of interest payable on this loan and the number of years up to which it is repayable without interest?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA): (a) Nil.

(b) The loan of Rs. 80 lakhs was given to the Government of West Bengal in 3 instalments of Rs. 20 lakhs 50 lakhs and 10 lakhs at the rate of 3J per cent., 3i per cent, and 3J per cent, respectively. No free period of interest is allowed.

REHABILITATION EXPENDITURE

- 361. DR. R. P. DUBE: Will the Min ister for REHABILITATION be pleased to state:
- (a) the expenditure incurred so far on the rehabilitation schemes included in the First Five Year Plan; and
- (b) the expenditure incurred on rehabilitation schemes outside the Five Year Plan since 1st April, 1951?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA):

(In lakhs of Rupees)

(a) Actuals up to 31-3-54 6081:17 Provision for 1954-55 1824:74

TOTAL 7905-91

(b) Actuals up to 12th March 1955

1084:26

PRODUCTION OF COAL IN GOVERNMENT COLLIERIES

362. SHRI RATANLAL KISHORILAL MALVIYA: Will the Minister for PRODUCTION be pleased to state:

- (a) the annual production of coal in each of the Government collieries from 1st April, 1950 to 31st March 1954;
- (b) the cost of production per ton in each such colliery, during the above mentioned years;
- (c) the capital invested in each of these collieries as on 1st April, 1954; and
- (d) the total annual revenue, profit and loss of each of these collieries during each of the years from 1950-51 to 1953-54?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): (a) to (d). Seven statements giving the required information are laid on the table of the House. [See Appendix IX, Annexure No. 99.]

UNRECOVERED AMOUNT ON THE SCHEME FOR RESERVE STOCK OF COAL

- 363. Dr. R. P. DUBE: Will the Min ister for PRODUCTION be pleased to state:
- (a) the unrecovered amount spent on the scheme for the reserve stock of coal as on 31st March 1955; and
- (b) the year in which the schema is likely to be closed?

THE MINISTER *TOR* PRODUCTION (SHRI K. C. REDDY): (a'j The accounts of the scheme as on 31st March, 1955 are not yet ready.